

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/106(KB)2024
IN
C.A.(CAA)/51(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	PRICEWATERHOUSECOOPERS DIGITAL SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

**Mr. D.N. Sharma, Adv.
Mr. Shounak Mitra, Adv.**

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **14.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**